

29.03.1993

Item:20.

OA:325/90

MP:

Present:Shri A.S. Grewal, counsel for the applicant.

The learned counsel for the applicant represents the case. He wants to withdraw the case. The case is therefore dismissed as infructuous, with no order as to costs.

pushpa
(C.J. ROY)

MEMBER(J)

29.03.1993